

GOVERNMENT OF INDIA
 MINISTRY OF CHEMICALS AND FERTILIZERS
 DEPARTMENT OF FERTILIZERS
 LOK SABHA
 UNSTARRED QUESTION NO. 1695 TO BE ANSWERED ON: 16.12.2022

Fertilizer Subsidy for Farmers

†1695: **SHRI DHARAMBIR SINGH:**
SHRI SUNIL KUMAR MONDAL:
MS. RAMYA HARIDAS:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of subsidy provided by the Government for various fertilizers including Urea during each of the last three years and the current year, State/UT-wise and fertilizer-wise;
- (b) whether the poor and marginal farmers are not getting subsidy benefit provided for fertilizers;
- (c) if so, the details thereof and the reaction of the Government in this regard;
- (d) whether the Government proposes to provide fertilizer subsidy to farmers directly through Direct Benefit Transfer Scheme;
- (e) if so, the details thereof along with the time by which a final decision is likely to be taken by the Government in this regard;
- (f) the number of farmers benefitted under the "Urea Subsidy Scheme" during the last two years and the current year;
- (g) whether some companies have manipulated data to show lesser production capacity and get huge amount of subsidy on the basis of percentage production;
- (h) if so, the details thereof and the action taken/proposed to be taken by Government in this regard; and
- (i) the steps taken/proposed to be taken by the Government to ensure that the maximum benefits of subsidies go to the poor and marginal farmers?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) : The details of subsidy disbursed on fertilizers for last three years and current year is as under:

(Rs. in Cr.)

Year	Urea		NPKS (Ind.)	NPKS (Imp.)	City Compost
	Indigenous	Imported			
2019-20	43050	14049	15906	10429	33.85
2020-21	68807.41	25049.62	22288.37	15015.37	68.74
2021-22	54619.72	20250.40	31931.46	20794.79	43.71
2022-23 (up to Nov-22)	75078	24527	31908	22350	0

This Department does not make state-wise payment of subsidy.

(b) & (c): No Sir, no such complaints have been received in this Department.

(d) to (e): The matter of transfer of subsidy directly to farmers is very sensitive issue. Government of India is yet to take any concrete decision on this. Hence, at this stage, no such proposal is under active consideration in the Department of Fertilizers & no action is pending on the part of this Department.

(f) : The count of all buyers including (Aadhaar and non Aadhaar) who have purchased Urea from the system (including buyers who have purchased Imported Urea and visited Mixture Manufacturers) is as under:

Sl. No.	Financial Year	The number of farmers benefitted under the "Urea subsidy Scheme"
1	2020-2021	50182443
2	2021-2022	59855486
3	2022-2023 (Up to 11th Dec. 2022)	49711841

(g) & (h): No Sir. No such incident has come to the notice of this Department.

(i): Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Government has been implementing Nutrient Based Subsidy Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/semi-annual basis, is provided on subsidized P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government. Accordingly, any farmer including poor and marginal farmers who are buying these fertilizers is getting benefits of subsidy. Government assess the requirement of major fertilizers, namely, Urea, DAP, MOP, Complex Fertilizers and SSP before the start of each cropping season. i.e., Rabi and Kharif. The availability of fertilizers is monitored through weekly Video Conference with State Governments and Union Territories.
